

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1526/2016
MA-4503/2017**

New Delhi this the 10th January, 2018

**Hon'ble Ms. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Tek Ram (Driver DTC)
S/o Late Duli Chand
Driver Badge No.12765, T.No.39669,
Office At: Shadipur Depot, DTC, Delhi
R/o E-91, D.T.C. Colony,
Shadipur, New Delhi. ... Applicant

(By Advocate: Shri S.N.Sharma)

Versus

1. Chairman-cum-Managing Director,
DTC Head Quarter,
I.P.Estate, New Delhi-110002
2. Regional Manager-cum-Appellate
Authority (West), through CMD-DTC
DTC Head Quarter, I.P.Estate,
New Delhi
3. The Depot Manager
Delhi Transport Corporation,
Shadipur Depot, DTC Delhi. ... Respondents

(By Advocate:Ms.Aarti Mahajan)

ORDER (ORAL)

By Hon'ble Ms. Jasmine Ahmed, Member (J)

Shri S.N. Sharma, learned counsel for the applicant states that the appellate order dated 24.02.2016, inadvertently has not been

incorporated in the OA. He further states that this OA was filed by another counsel and now he is representing this case and after seeing the inadvertent mistake, he wants to incorporate the appellate order in the OA as impugned order and, therefore, he seeks permission to withdraw this OA with liberty to file fresh OA.

2. Taking into consideration the submissions of learned counsel for the applicant, the OA is dismissed as withdrawn with liberty to file fresh OA.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

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